351

September,

Courts;

published in the "Statesman" of the 80th 1960 about "Clandestine goondaism" flourishing in the New Delhi

(b) whether it was also a fact that "professional goondas" are being "used by some people to terrorise witnesses" and "to intimidate magistrates"; and

(c) if the answers to parts (a) and (b) above be in the affirmative, what steps Government have taken to put an end to goondaism in New Delhi Courts?

THE MINISTER OF STATE M THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) No. Only three cases have come to notice during this year where witnesses were threatened;

(c) The police are maintaining a strict watch in the precincts of the courts and plain clothes personnel have also been deputed to ensure that no untoward incidents occur.

SHRI FARIDUL HAQ ANSARI: May I know whether the attention of the hon. Minister has been drawn to the report published in the "Statesman" of 30th September on page 3, in which it has been mentioned that even a magistrate was threatened by the goondas?

SHRI B. N. DATAR: Sir. sometimes tuch reports do appear, and whenever they do, immediate action is taken. The Government are anxious to see that complete law and order is maintained within the court precincts and also outside.

SHRI AKBAR ALI KHAN: In such cases, Sir, is it not necessary to adopt preventive measures to see that such persons are bound over or something like that?

SHRI B. N. DATAR: In case we get evidence, we do it immediately, but the difficulty is, Sir, that other interested persons who are goondas also get in, and that is the reason why steps

to Questions

SHRIMATI Τ. NALLAMUTHU RAMAMURTI: How do goondas appear? What is the description of a goon da?

SHRI B. N. DATAR: A goonda is one who acts lawlessly.

SHRI FARIDUL HAQ ANSARI: Is it a fact. Sir, that in a recent murder case a goonda threatened some prosecution witnesses by showing a knife to them?

SHRI B. N. DATAR: Unless the hun. Member mentions that particular case to me, I cannot say whether a particular person has done so and whether he is a goonda.

COMMITTEE ON THE THERAPEUTICAL VALUES OF YOGIC PRACTICES

•103. SHRI NIRANJAN SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have appointed a Committee of medical experts to study, evaluate and report on the therapeutical values of Yogic practices; and

(b) if so, what are the names of the members of the Committee and what progress has so far been made by the Committee?

THE MINISTER OF STATE IN TIN MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

(a) Yes, Sir.

(b) (i) Dr. B. K. Anand, Professor of Physiology, All India Institute of Medical Sciences, New Delhi-Chairman,

(ii) Dr. S. S. Misra, Professor of Medicine, Lucknow University, Luck-now-Member.

(iid) Dr. B. Narayana, Principal, S. R. M. Medical College, Kakinada (Andhra Pradesh)—*Member*.

(iv) Dr. V. Narayanaswami, Retired Chief Lecturer in Ayurveda College of Integrated Medicine, Madras—*Member*.

The Committee since its appointment on the 20th August, 1960, has held two meetings i.e., on the 21st September, 1960 and the 6th November, 1960

In pursuance of the recommendations made by the Committee at its first; meeting a questionnaire was sent to about 61 Yogic institutions in the country to collect certain basic data about the *locus standi* of the institutions and nature and scope of their activities. Replies received from 38 institutions were considered by the Committee at its second meeting held on the 6th November, 1960. On the basis of the information thus received, the Committee has decided to visit 20 institutions for an on the spot study.

SHRI NIRANJAN SINGH: In the Statement, Sir, it has been mentioned that there are 61 Yogic institutions. Can you give the names of those institutions and also the names of the 21 institutions which the Committee is visiting?

SHRI B. N. DATAR: I have got the names, but it would be very difficult to give the names of all those institutions.

SHRI NIRANJAN SINGH: Can you give the names of those institutions which the Committee is going to visit?

SHRI B. N. DATAR: We were told that there were about 60 or 61. The Committee sent out its questionnaire to most of them. Replies were received from about 38 and this particular Committee is going to pay a visit to about 20 or 21 of these institutions, to see how they are functioning.

SHRI NIRANJAN SINGH: WiU the hon. Minister place that paper containing the names of those institutions on the Table of the House? SHRI B. N. DATAR: As far as these 20 or 21 are concerned, I have got the list, but I have not got that big list of 60 or 61.

SHRI FARIDUL HAQ ANSARI: May I know why the Government is particular about these Yogic institutions? Is it going to help them by financial aid?

SHRI B. N. DATAR: Naturally, Sir, Yogic exercises have a certain value. There was a previous Committee appointed and that Committee went into the matter and found that there were certain benefits from these Yogie exercises. Therefore, Sir, the Government appointed a bigger Committee at the instance of that earlier Committee to go into the whole question. That Committee is now carrying on its labours.

SHRI BIREN ROY: Will the hon. Minister place before the House for the informat'on of hon. Members the names of these institutions?

SHRI B. N. DATAR: That I shall do as early as possible.

INDIAN AIR FORCE MEN IN THE CUST©I>Y OF NAGA HOSTILES

*104. SHRI NIRANJAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the number of captured crew of the Indian Air Force transport plane shot down by the Naga hostiles on August 26, 1960, who have since been released; and

(b) the number of them who are still in the custody of the Naga hostiles?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON) : (a) Five, Sir.

(b) Four, Sir.

SHRI NIRANJAN SINGH: Sir, there were in all nine. What is the position about the four who are still in custody?